

में हम कांस्ट्रक्शन कर रहे हैं, यह फीस कुछ समय के बाद बाउट कर दी जायेंगी।

DR. KARAN SINGH: Mr. Speaker, the question was with regard to the manufacture of smaller tractors in order that people with smaller holdings can take advantage of that. With land reforms and the break up of big holdings, these beautiful big tractors that we manufacture are very good for export; whether it is HMT, whether it is ESCORTS. But within the country, they are not useful because they are too expensive. Would the hon. Minister kindly let the House know what exactly are the plans for preparing lower priced tractors so that a person with a small holding can purchase one? He has just said that there are some plans. How small is small? What is going to be the price? For example, a big tractor is now costing anything between Rs. 65,000 and Rs. 75,000, Rs. 80,000. Is he going to produce a tractor for Rs. 10,000 or Rs. 15,000 or a power tiller which the smaller farmers can utilise? This is what the hon. Member would like to know. Would the hon. Minister be pleased to enlighten us on this?

MR. SPEAKER: What have you to say, Mr. Chanana, about your plan?

SHRI CHARANJIT CHANANA: I have already submitted that the plans are being worked out and they will be submitted before the House when they are finalised.

SHRI CHANDRAJIT YADAV: The hon. Minister is taking shelter under the pretext that the plan is being worked out. Every country today works out a long term plan also. So, most of the countries are working out plans by the end of the century, by 2000. We are basically an agricultural country. Everybody knows there is great demand for small tractors. Has the government no idea of the demand? Has no work been done on this what will be the requirement of the country in the next ten years? Has no study been made? What have

we done to meet the requirement? I can understand the Minister saying that the Sixth Plan is being worked out. But about this, has he any figure available with him?

SHRI CHARANJIT CHANANA: I have already informed the House. The hon. Member knows better than normal members.... (Interruptions).

AN HON. MEMBER: What is a 'normal' member.

SHRI CHARANJIT CHANANA: The Five Year plan is being worked out and the demand for tractors of different sizes is being worked out and it has not been finalised; I do not have the details now. The moment we have done it, it will be submitted to the House.

SHRI P. RAJAGOPAL NAIDU: What is the price of a tractor produced now?

SHRI CHARANJIT CHANANA: That varies from tractor to tractor, depending upon the size.

बिहार में आर्थिक विकास

*866. श्री रामाचतार शास्त्री : क्या उद्योग मंत्री निम्नलिखित जानकारी दर्शाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि:

(क) क्या बिहार सरकार ने बिहार में आर्थिक विकास के बारे में उन्हें कोई ज्ञापन भेजा है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) सरकार द्वारा इस संबंध में क्या कार्रवाई की गई है?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA: (a) No, Sir.

(b) and (c). Do not arise.

श्री रामाचतार शास्त्री : अध्यक्ष जी, बड़ा आश्चर्यजनक जवाब है। बिहार सरकार के

रॉजिडेंट कीमन्ट ने बिहार के तमाम सदस्यों के पास ये कागजात भेजे हैं। जब उद्योग विभाग की मांगों पर बहस हो रही थी, उस समय ये कागजात भेजे गये थे। लेकिन अब ये अपने जवाब में कह रहे हैं कि कोई कागजात, ज्ञापन, किसी तरह की चीज, बिहार के औद्योगिकरण के बारे में इन को नहीं मिली है, जब कि मेरे पास यह मौजूद है। अब ये कागजात सही हैं या इन का उत्तर सही है ?

अध्यक्ष महोदय : यह आप के प्रति प्रिफरेंसल ट्रीटमेंट है।

श्री रामावतार शास्त्री : अब मैं इन के जवाब से उत्पन्न सवाल को पूछ रहा हूँ। किशनगंज में जूट मिल बनाने की बात है, लटोहार में एलुमिना प्लांट लगाने की बात है, पटना में टाउन-गैस-प्लांट लगाने की बात है, बरौनी में पैट्रो-कैमिकल काम्प्लेक्स बनाने के लिये बहुत दफा यहाँ बहस हुई है। वहाँ थर्मल पावर स्टेशन बनाने के बारे में भी कई दफा चर्चा हुई है और हमारे पास जो कागजात आये हैं उन में अन्य कई कारखानों का भी जिक्र है। इन के बारे में जिनका मैंने अभी उल्लेख किया है, क्या सरकार ने कोई विचार-विमर्श किया है, यदि किया है तो वह किस नतीजे पर पहुँची है ?

SHRI CHARANJIT CHANANA: The hon. Member's question to me was whether the Government of Bihar has sent me a memorandum regarding industrial development in Bihar or not. My reply was: 'No, Sir'. He did not ask me whether the members had received some notification or matter and I did not have any idea of that also. The hon. Member has referred to projects; these projects might be thought of by the Bihar State Government. The question relates to some statements being sent to us. If the hon. Member has referred to the projects which are being taken over by the Bihar State Government, I can only tell him that the information that we have collected is like this. The Bihar State Industrial Development Corporation has a proposal to construct the following additional large and medium projects in public section. (1) Caustic soda and

ammonium chloride plant. (2) Spilling mill at Bagalpur. (3) Expansion of high tension insulator factory, and so on. If you want there are 18 projects which they are planning to take up. Other details are not available with us.

श्री रामावतार शास्त्री : अध्यक्ष जी, मेरा दूसरा सवाल यह है कि फर्ज कीजिए कि किसी राज्य की सरकार ने आप के पास कोई औद्योगिकरण के बारे में योजना नहीं भेजी है, तो क्या यह भारत सरकार का कर्तव्य नहीं हो जाता कि इस तरह के राज्य की वह स्वयं मदद करे और बताए कि इस तरह के कारखाने हम लगाना चाहते हैं। तो इस बारे में भारत सरकार ने बिहार के बारे में स्वयं कुछ सोचा है कि वहाँ की स्थिति को देखते हुए कौन-कौन से कारखाने लगाए जाए ?

SHRI CHARANJIT CHANANA: Whenever central help is asked for, we will give it to them. When they want we will give help to them.

SHRI BHAGWAT JHA AZAD: I want to know whether it is a fact that the Bihar Government, through important communications, not through a memorandum which the Minister has denied, have drawn the attention of this ministry of industry to the fact that one of the important constraints in the way of development of industries in Bihar is lack of finances and whether it is a fact that financial institutions like the public sector banks, L.I.C. etc. have not invested back in that State amounts in proportion to the deposits that they attract within the state? How do you propose to remove those constraints?

SHRI CHARANJIT CHANANA: The hon. Member refers to financial constraints; the subject relates to the Ministry of Finance and I do not have those figures.

SHRI BHAGWAT JHA AZAD: Not at all. Is he a Minister for notice? All the time he asks for notice. I would like to know a very simple

point. I want to know whether the Ministry of Industry will be able to help the government of Bihar, would recommend to other counterpart ministries in the Central Government, about the chief constraint in the way of industrial development, namely, finance. How does it relate to any other ministry cannot he help in this?

SHRI CHARANJIT CHANANA:
Yes, Sir. We shall definitely support their efforts.

श्रीमती कृष्णा साही : अध्यक्ष महोदय, मंत्री महोदय ने बताया कि उन को कोई ऐसा ज्ञापन नहीं मिला। मैं मंत्री जी से जानना चाहती हूँ कि दो दिन पहले क्या बिहार के उद्योग मंत्री ने इन के साथ बिहार के औद्योगिक विकास के बारे में विचार-विमर्श किया था या नहीं और बिहार के औद्योगिक विकास में जो कठिनाइयाँ हैं, उन से इन को अवगत कराया था या नहीं ?

श्री चरणजीत चानना : आनरेबल मेम्बर ने यह ठीक बताया है कि बिहार के उद्योग मंत्री से हमारी बातचीत हुई है और हम ने उन से रिक्वेस्ट की है कि बिहार के बारे में वे प्लान्स बनवा कर भेजें और जो हैल्प की उन को जरूरत हो, वह हम को बताएँ। हम उन की हैल्प जरूर करेंगे।

श्री राम विलास पासवान : अध्यक्ष महोदय, हम को लगता है कि जब तक किसी चीज के ऊपर मेमोरण्डम शब्द न लिखा जाए, तब तक मंत्री जी उस को मेमोरण्डम या ज्ञापन नहीं मानते। बिना मेमोरण्डम या ज्ञापन लिखे वह मेमोरण्डम नहीं होता है। मैं यह प्रश्न पूछ रहा हूँ कि क्या बिहार सरकार ने इन के पास 471 करोड़ रुपये की योजना बना कर भेजी है और इस के पहले 425 करोड़ रुपये की योजना बना कर औद्योगिक विकास के लिए इन के पास भेजी थी। मंत्री महोदय कहते हैं कि इनके पास कोई योजना इस तरह की नहीं भेजी गई है। खैर यह मामला तो बाद में निकलेंगा, लेकिन मैं मंत्री महोदय से यह पूछना चाहता हूँ कि इन के पास 471 करोड़ रुपये की योजना भेजी गई है या नहीं और बिहार

एक पिछड़ा हुआ राज्य है और पिछड़े हुए राज्य के विकास की जवाबदेही केन्द्रीय सरकार के ऊपर है। तो छोटी योजना में आप उस राज्य के औद्योगिक विकास के लिए क्या करने जा रहे हैं ?

श्री चरणजीत चानना : उद्योग मंत्रालय के पास ऐसी 471 करोड़ रुपये की कोई योजना नहीं आई है। जहाँ तक छोटी योजना का सवाल है, उस के बारे में आप योजना मंत्रालय के पास भेजें। अगर कोई प्रश्न उस के बारे में पूछना है, तो उन के पास आप भेजें।

Setting up of New Industries in Public Sector in Rajasthan

*868. **SHRI VIRDI CHANDER JAIN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government have decided to set up new industries in public sector in Rajasthan during 1980-81;

(b) if so, what are the industries likely to be set up; and

(c) in what areas these will be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No, Sir.

(b) and (c). Do not arise.

श्री वृद्धि चन्द्र जैन : क्या यह सही है कि राजस्थान में पिछले तेरह साल से कोई भी पब्लिक सेक्टर में इण्डस्ट्रीज स्थापित नहीं की गई है ?

क्या यह भी सही है कि दूसरे प्रान्तों के मुकाबले में राजस्थान में उद्योग स्थापित होने का अधिक स्कोप होने के बावजूद भी पब्लिक सेक्टर में केवल 1.98 परसेंट की राशि इनवैस्ट की गई है ?

SHRI CHARANJIT CHANANA: The hon. Member would like to know what are the public sector undertakings which are operating in Rajasthan.

SHRI JATISH AGARWAL: No, that is not his question.